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details of companies and the drugs for which the Price Review Committee was requested to hear the Price Review Applications are given in the annexure.

(b) Detailed information shall be laid on the Table of the Rajya Sabha after the Price Review Committee has completed the work.

(c) Yes, Sir.

(d) and (e) It was subsequently de cided in May, 1988 that hearing to M/s. Glindia Ltd. shall also be given by the Price Review Committee constituted to hear price review applications of compa nies involved in the Supreme Court case. The committee accordingly made its re commendations,

Petrochemicals projects at Madras

1485. SHRI S VIDUTHALAI VIRUMBI; SHRI V. GOPALSAMY:

Will the Minister of INDUSTRY be pleased to state;

(a) whether any letter of intent has been given to any party of Madras recently for the manufacture *Ot* petrochemicals; and

(b) if so, what are the details of the project, including estimated investment and items expected to be manufactured?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) and (b) A letter of intent ,was issued on 16.3.89 to M/s. Linde Aktiengesellschaft for the setting up of a Naphtha cracker in Madras under the IOO per cent export oriente<j scheme for the manufacture of 4,50,000 tpa of ethylene and 2,20,000 tpa of propylene etc. The total investment is about Rs. 840 crores;

to Questions

Production and import of Penicillin

1486. SHRI RAJNI RANJAN SAHU: Will the Minister of TNDUSTRY be plea-sed to state:

(a) what is the licensed capacity of each of the producers of PenciIIin-G|V;

(b) what was the production of each unit during the last three years, year wise;

(c) what is the estimated demand dnr ing 1990-91;

(d) what was the total import of Penicillin for the production of 6APA during the last three years, year-wise and what was the CIF value of such imports;

(e) whether it is a fact that his Min istry has failed tO clear foreign collabo ration proposals of Penicillin producers and as a result of which none of the projects is in the process of being com missioned;

(f) whether it is a fact that his Ministry propose to give special inducement in the matter of allotment of Penicillin to 6APA producers to boost production; and

(g) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS AND THE MMISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI